

1	2	3	4
	Rs.	Rs.	Rs.
61 Forests	6,07,76,500	..	11,28,70,500
62 Community Development .	2,93,66,100	..	5,45,36,900
63 Industries	74,24,900	9 6,50,000	1,37,89,100
64 Sericulture and Weaving .	1,55,99,500	83,000	2,89,70,500
65 Cottage Industries .	85,95,800	56,30,000	1,59,64,200
66 Mines and Minerals .	28,23,100	16,63,33,300	52,42,900
67 Flood Control	1,95,27,200	4,73,66,700	3,62,64,800
68 Roads and Bridges . . .	6,42,45,700	5,55,40,300	11,93,13,300
69 Tourism .	10,99,300	..	20,41,700
70 Payment of Compensation and Assignment to Local Bodies and Panchayati Raj Institutions	1,36,73,900	..	2,53,94,100
71 Assam Capital Construction	..	10,63,300	..
72 Loans and Advances to Government Servants .	..	1,65,66,700	..

*Authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by the Assam Appropriation (Vote on Account) Ordinance, 1981.

**Includes amounts authorised by the President of India under article 357(1)(c) of the Constitution of India vide Ministry of finance Notification No SO. 610(E) dated 27-7-1981.

13.23 hrs

ASSAM APPROPRIATION BILL*

THE MINISTER OF FINANCE (SHRI R VENKATARAMAN): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment

and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82."

The motion was adopted.

SHRI R. VENKATARAMAN: I introduce the Bill.

I beg to move:**

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam

*Published in Gazetteer of India Extraordinary Part II Section 2, dated 24-8-1981.

**Introduced/moved with the recommendation of the President.

[Shri R. Venkataraman]

for the services of the financial year 1981-82 be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1981-82 be taken into consideration."

The motion was adopted

MR. DEPUTY-SPEAKER: Now, we will take up clause by clause consideration of the Bill.

The question is:

"that clauses 2 and 3 stand part of the Bill"

The motion was adopted.

Clauses 2 and 3 were added to the Bill

The Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI R. VENKATARAMAN: I beg to move:

"That the Bill be passed.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

13.27 hrs.

The Lok Sabha then adjourned for Lunch till thirty minutes past fourteen of the Clock.

The Lok Sabha reassembled, after Lunch, at Thirtyfive minutes past fourteen of the Clock.

[MR. DEPUTY-SPEAKER in the Chair]

ESSENTIAL COMMODITIES (SPECIAL PROVISIONS) BILL—Contd.
PREVENTION OF BLACKMARKETING AND MAINTENANCE OF SUPPLIES OF ESSENTIAL COMMODITIES (AMENDMENT) BILL—Contd.

MR. DEPUTY SPEAKER: We will now take up further consideration of the motion on Essential Commodities (Special Provisions) Bill and the motion on Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities (Amendment) Bill.

Shri Bhuria was on his legs. He has spoken for one minute. He may resume his speech.

श्री विलीप सिंह भूरिया (झाबुआ) :
उपाध्यक्ष महोदय, चार दिन पहले जो मैंने भाषण देना शुरू किया था आज उसको पूर्ण करने का जो मौका आपने मुझे दिया है, उसके लिए मैं आपको धन्यवाद देता हूँ।

उपाध्यक्ष महोदय, मैं विरोधी दलों के सदस्यों के भाषण सुन रहा था। हम जो कानून बनाते हैं उनकी तो वे तारीफ करते हैं परन्तु मुझे अफसोस है कि जब हम उसे एक्जीक्यूट करते हैं तो उसका वे विरोध करते हैं। हमने 1975 में एमर्जेंसी लगाई थी और उस पीरियड में देश और देश के लोगों का बहुत विकास हुआ था। हमने सोने का भंडार भरा, देश के खाद्यान्न के गोदाम भरे और तन्नाम ब्लेक मार्किटियर्स और कालाबाजारियों को बन्द किया। इन सब के कारण देश का तेजी के साथ विकास हुआ। मैं चाहता था कि हमारे विरोधी दलों के सदस्य कम से कम इसकी तारीफ करते।